

**R.O.C.No.78036/2016-B2**

**DISTRICT JUDGES,  
TRANSFER & POSTINGS**

**NOTIFICATION No. 40 / 2017**

The Government in G.O.(Ms).No.964, Home (Courts-II) Department, dated 28.12.2015 have issued orders sanctioning the Constitution of 10 Additional District Courts (Fast Track Court) in the cadre of District Judge one each at Theni, Paramakudi, Arani, Nagercoil, Villupuram, Palani, Mettur, Kumbakonam, Vellore and Kancheepuram :

Tmt. S.Mary Anselam, District Judge, functioning as Chairman, Permanent Lok Adalat, Tiruvannamalai is transferred and posted as Additional District Judge (Fast Track Court), Arani in Tiruvannamalai District in the said newly sanctioned Court.

**HIGH COURT, MADRAS.  
DATED:08.03.2017.**

**Sd/-R. SAKTHIVEL  
REGISTRAR GENERAL**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – Tmt. S.Mary Anselam, District Judge, functioning as Chairman, Permanent Lok Adalat, Tiruvannamalai - transferred and posted as Additional District Judge (Fast Track Court), Arani in Tiruvannamalai District in the newly sanctioned Court - Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 40 / 2017 dated :08.03.2017.

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Tmt. S.Mary Anselam, District Judge, functioning as Chairman, Permanent Lok Adalat, Tiruvannamalai, who has been transferred and posted as Additional District Judge (Fast Track Court), Arani in Tiruvannamalai District in the newly sanctioned Court, vide High Court's Notification cited above, is required to handover charge of the post of Chairman, Permanent Lok Adalat, Tiruvannamalai to the District Judge, Tiruvannamalai, on 11.03.2017 A.N. and assume charge of the post of Additional District Judge (Fast Track Court), Arani, on 12.03.2017 F.N. (Sunday), without fail.

As the inauguration of the Court of Additional District Judge (Fast Track Court), Arani, is to be held on 12.03.2017 F.N, Tmt.S.Mary Anselam, is required to report to the District Judge, Tiruvannamalai, on 11.03.2017 A.N., without fail, in connection with inauguration of the said newly sanctioned Court.

The District Judge, Tiruvannamalai, is required to hold full additional charge of the post of Chairman, Permanent Lok Adalat, Tiruvannamalai, until further orders.

After assuming charge of the post of Additional District Judge (Fast Track Court), Arani in Tiruvannamalai District, Tmt. S.Mary Anselam, is required to continue to hold full additional charge of the post of Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Tiruvannamalai, until further orders.

**HIGH COURT, MADRAS.  
DATED: 08.03.2017.**

**Sd/- R. SAKTHIVEL  
REGISTRAR GENERAL**